

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 108 of 2011 &
IA 178 of 2011

Dated : 7th September, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Tamil Nadu Electricity Board
Versus**

....Appellant (s)

Sree Rengaraaj Power (P) & Ltd. Anr.

Respondent (s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam with
Mr. Thomas (Rep.) for TNEB

Counsel for the Respondent(s): Mrs. N. Shoba, Mr. Sri Ram J. Thalapathy &
Mr. V. Adhimoolam for R.1

ORDER

The learned counsel appearing for Respondent No.1 seeks some more time to file the reply.

Post the matter on **26.09.2011**. In the meantime, the learned counsel for the Respondent is directed to file the reply on or before 23.09.2011 after serving copy on the other side.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS